

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2115

ANSWERED ON:27.03.2012

DOPING IN SPORTS

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are reports of the use of banned substances during school games in the country;
- (b) if so, the details thereof, State-wise and sporting discipline-wise;
- (c) whether the Government/National Anti Doping Agency has taken any steps to control and prevent the unhealthy precedence of doping menace in sports; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) Yes, Madam.

(b) The discipline-wise and State-wise details are as follows:

S.No. State Discipline (number of cases)

1 Punjab Wrestling (1), Weight lifting (1), Boxing (2)

2 Maharashtra Wrestling (1), Boxing (1)

3 Uttar Pradesh Wrestling (1)

4 Delhi Weight lifting (2)

5 Manipur Boxing (1)

6 Chandigarh Boxing (1)

(c) Yes, Madam.

(d) The National Anti Doping Agency (NADA) has been set up by Government of India and is functioning with effect from 01/01/2009. It deals with all matters relating to prevention of doping in sports including dissemination of information, educating the sportspersons,

coaches and support personnel, on the ill effects of doping, through teaching sessions/seminars/workshops and organizing dope tests on athletes, both in-competition and out-of-competition, as well as distribution of printed education material to all stakeholders including athletes.